

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**L.P.A. No.364 of 2017**

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Mahesh Prasad --- --- Appellant

Versus

The State of Jharkhand & Ors. --- --- Respondents

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

For the Appellant : Mr. Birendra Kumar, Adv.  
For the Respondents : Mr. Mukesh Kumar Sinha, Sr.S.C.I

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**08/21.07.2020** Learned counsel Mr. Birendra Kumar, on instructions, appears on behalf of the appellant and Mr. Mukesh Kumar Sinha for the respondent State.

Mr. Sinha has requested for short time as instructions on the issue referred to in the previous orders dated 24<sup>th</sup> June 2020 and 9<sup>th</sup> July 2020 have been received but the mails have been sent to the Court Master only today.

Be that as it may, let the case appear on Thursday (23<sup>rd</sup> July 2020). Let the name of Mr. Mukesh Kumar Sinha be reflected as State Counsel in the cause list henceforth in place of Mr. Srijit Choudhary.

*(Aparesh Kumar Singh, J.)*

*Shamim/*

*(Anubha Rawat Choudhary, J.)*